

BY E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-1/1990/ 6784/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri A.F.A. Bora,
District & Sessions Judge,
Kamrup, Amingaon.

Dated Guwahati, the th 19 November, 2018.

Sub:- **Casual Leave.**

Ref:- Your letter No. DJKA/7641/2018, dtd. 15.11.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 17.11.2018 has been ~~granted/rejected~~.

Yours faithfully,


JOINT REGISTRAR (VIGILANCE)

Jan.